

**1/2008/Import Safety/FSSAI-Vol.II**  
**Food Safety and Standards Authority of India**  
Ministry of Health & Family Welfare, Govt. of India  
FDA Bhavan, Kotla Road,  
New Delhi -110002

Dated: 10<sup>th</sup> February, 2011

**OFFICE ORDER**

**Subject: Notification of FSSAI's Authorised Officer for Chennai International Airport under Section 47(5) of FSS Act 2006 – Reg.**

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The FSSAI has already operationalized the imported food clearance process in a phased manner during August-September, 2010 through appointment of Authorized Officers in terms of section 47(5) of the FSS Act, 2006, initially at selected 5 ports viz. Chennai, Kolkata, Haldia, Mumbai and JNPT. The functions of the FSSAI's Authorized Officer inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the custom authorities.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies that **Dr. G. Srinivasan, Authorized Officer (Chennai Sea Port)** has been given the **additional charge of Chennai International Airport** for imported food clearance process and will take over the function of Food Import Clearance w. e. f. **1<sup>st</sup> March, 2011**. The address and contact details of the Authorized Officer are given below:

<b>Dr. G. Srinivasan</b> <b>Authorized Officer (Chennai Sea and Air Port)</b>
Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Govt. of India, C/o Directorate of Marketing & Inspection, 4 <sup>th</sup> Floor, 6 <sup>th</sup> Block, C-Wing, Shastri Bhawan, 26, Haddows Road, Chennai-600006, Tamil Nadu. Ph: 9444-201-926, Fax: 044-28271738 E-mail: aochennai@fssai.gov.in

For any matter related to imported food clearance process the above mentioned officer may be contacted.

  
**(Sumita Mukherjee)**  
**Director**  
**Ph- 011- 23237442**  
**Fax- 011-23220994**

**To**

1. Shri Arun Panda, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.
2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in

3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhawan, North Block, New Delhi – 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809
4. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph- 011-23092978, Fax- 011-23093475, Email – jscus@nic.in
5. Sh. Dinesh Sharma, Joint Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Ph. 011-23061837, Email- dineshsharma@nic.in
6. Commissioner Of Customs (Air Port) Airport And Air Cargo Complex, Meenambakkam, CHENNAI - 600 027, Telephone: 044- 2256 0941; FAX : 044-2256 1445
7. The Secretary (A & C), Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi. Ph. 011-23382651, Fax-011-23386004, Email – secy-agri@nic.in
8. The Secretary, Department of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi, Ph. -011-23382608, Fax- 011-23388006, Email- secyahd@nic.in
9. Chief Commissioner (Customs), 60, Rajaji Salai, Custom House, Chennai – 600001, Telephone: 044-25268925, Fax:044-25222548, E-mail: cccus.chennai@icegate.gov.in
10. Shri V.P. Agarwal, Chairman, Airports Authority of India (AAI), Rajiv Gandhi Bhawan, Safdarjung Airport, New Delhi - 110 003 Ph : 91- 11- 24632950
11. Dr. S.K. Saxena, Director, Export Inspection Council of India, 3<sup>rd</sup> Floor, NDYMCA Cultural Centre Building, 1 Jai Singh Road, New Delhi-110001. Tel: 011-23748025, Fax: 23748186, Email: director@eicindia.org
12. Sh. J.C. Sharma, Joint Director, Export Inspection Agency , 6<sup>th</sup> Floor, CMDA Tower 2, 1-Gandhi Irwin Road, Igmores, Chennai-600008. Tel: 28552841, 28552842,
13. Head, Food Safety & Analytical Quality Control Laboratory, Central Food Technical Research Institute, Mysore - 570 013. Fax: + 91 - 821 – 2517233, E-mail: fsaqcl@cftri.res.in
14. Dr. G.L. Upadhyaya, Sr. Public Analyst, Public Health Laboratory, Indira Nagar, Gorimedu, Puducherry-605006. Tel: 0413-2272347, Mob: 09944076059, Email: glu3959@yahoo.co.in
15. President, Chennai Customs House Agents Association, II Floor, No 40, Moore Street, Chennai – 600 001, Tel: 044-25224005, Fax: 044-25221657, Email: cchaa@md4.vsnl.net.in
16. Mr. J. Krishnan S. President, The Air Cargo Agents Association Of India, Natesa Iyer & Co, No. 273, (Old 132), Linghi Chetty Street, Chennai 600001. Tel: (044) 25267567, 25231210 Fax: (044) 25264895 Email: krishnan@snatesa.com
17. Mr. Deep Gupta, The Air Cargo Agents Association Of India, Eastern Region DLF IT Park, 08-Major Arterial Road, Block-AF, Tower A, 11th Floor, New Town, Rajarhat Kolkata 700156 Tel: (033) 44005901 Fax: (033)44005979 Email: deep.gupta@dhl.com
18. Dr. R.T.Porkai Pandian, Food Safety Commissioner for Tamil Nadu, & Director (Public Health & Preventive Medicine), Directorate of Public Health & Preventive Medicine, 359, Anna Salai, Chennai-600 006.Tel: 044-24320802, Fax: 044-24323942, Mobile: 09443091929, E-mail: dphpm@rediffmail.com

**Copy to:**

1. Sr. PS to Chairperson, FSSAI
2. PS to Chief Executive Officer, FSSAI
3. Shri S.B.Dongre, Director (F&VP), FDA Bhawan, New Delhi
4. Dr. Dhir Singh, ADG (PFA), FSSAI, New Delhi.
5. Shri S.S. Ghonkrokta, Director, FSSAI, New Delhi
6. Shri Asim Choudhary, Director, FSSAI, New Delhi
7. Dr. A.K.Singla, Senior Marketing Officer, FSSAI, NBCC Place, New Delhi.
8. Deputy Director (F&VP)- Southern Region, Office of Deputy Director (F&VP)- Southern Region, Food Safety & Standards Authority of India, Ministry of Health & Family Welfare, Government of India. C-1-D, Rajaji Bhawan, Besant Nagar, Chennai-600090, Tamil Nadu. Tele-fax: 044-24463569, 24912421
9. Dr. G. Srinivasan, Authorized Officer (Chennai Sea Port & Airport), FSSAI, Chennai